

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MA / BA / CP NO. 1445 OF 2005

Applicant/s G.K. Gupta Respds. 2009 2009

Advocate for Applicant/s Sri R.V. Verma Advocate for Respondent/s Sri D. Awasthi

Notes of the Registry	Orders of the Tribunal	Sheet No. 17
05-11-09 As the file received in the Section on 02.11.09, after the date fixed. Hence, it is submitted for fixing a date for hearing so that file may be regularised. 07-12-09 <u>D.R. (J)</u> List T.A. / O.A. / R.A. / E.C.A. before Hon'ble Bench for Adm. / E.O. / F.M. on 18/01/2010. File placed today through _____ Suppl. cause list today. Clerk to Gt. D. Awasthi, Counsel for respondents is present. Office is directed to be careful in keeping the cases up to date. <u>DR</u> 07/12/09	6-11-09 Hon'ble. A.K. Gupta, J.M. Hon'ble Mr. D.C. Lakha, A.M. No time left. List on 07-12-09. <u>Bal</u> <u>AM</u> 18.1-2010 Hon'ble Mr. A.K. Gupta, J.M. Hon'ble Mr. D.C. Lakha, A.M. List has been revised, now for the applicants Sri P. Srikantika holding brief of Sri D. Awasthi counsel for the respondents. It appears that applicant has lost interest in prosecuting the case. O.A. is dismissed in default and for non-prosecution. <u>AM</u> <u>AM</u>	